

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-523**

CP (CAA)-66/230-232/ND/2023(2<sup>nd</sup> Motion)

**IN THE MATTER OF:**

Sidh Logistics Pvt. Ltd. And Baba Vinimay Pvt. Ltd.

**.....Applicant**

**SECTION**

U/s 230-232

**Order delivered on 03.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant	: Mr. Gursat Singh, Adv.
For the Respondent	:
For the IT Deptt.	: Mr. Ruchir Bhatia, Sr. St. Counsel, Mr. Pratyaksh Gupta, Mr. Annant Maan, Jr. St. Counsels, Mr. Abhijeet Anand, Adv.
For the RD	: Ms. Shankari Mishra, Mr. Aakash Sharma, Adv.
For the OL	: Ms. Kartikeya Asthana, Adv.

**ORDER**

Due to paucity of time, the matter is listed on **28.08.2024**.

**Sd/-  
(Dr. SANJEEV RANJAN)  
MEMBER (T)**